

ITEM NO.1501

Virtual Court 2

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7164/2013

THE COMMERCIAL TAX OFFICER AND ANR.

Appellant(s)

VERSUS

MOHAN BREWARIES AND DISTRILLERIES LIMITED

Respondent(s)

WITH

C.A. No. 7165/2013 (XII)

C.A. No. 4416-4419/2014 (XII)

Date : 29-06-2020 These appeals were called on for pronouncement of judgment today.

For Parties:

Mr. K. V. Vijayakumar, AOR

Mr. M. Yogeshkanna, AOR

Mr. K. K. Mani, AOR

Ms. T. Archana, Adv.

Mr. Balaji Srinivasan, Adv.

Mr. K. V. Vijayakumar, AOR

O R D E R

Hon'ble Mr. Justice Dinesh Maheshwari pronounced the judgment of the Bench comprising Hon'ble Mr. Justice A.M. Khanwilkar and His Lordship.

The Civil Appeal No. 7164 of 2013 is partly allowed and Civil Appeal Nos. 7165 of 2013 and 4416-4419 of 2014 are dismissed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)

[Signed reportable judgment is placed on the file]

